

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

SUPPLEMENTARY CAUSE LIST DATED 28.02.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (CH) (Ins) No. 26 of 2022 & IA No. 50 & 51 of 2022	A. Chandani Vs. Sreyas Holistic Remedies P Ltd	G. Abraham Prabhu Vijay Gurudass	

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By the order of Hon'ble Member (J)

**-sd/-
(Chennai Bench)**